

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2770

ANSWERED ON:15.03.2010

TRAFFICKING OF MINORS AND SCHOOL DROPOUTS

Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Dubey Shri Nishikant ; Gaddigoudar Shri P.C.; Ponnam Shri Prabhakar; Shetkar Shri Suresh Kumar

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the village Panchayats to play key role to curb trafficking of minors and school dropouts; and

(b) if so, the details thereof alongwith the response of the State Government's and the guideline framed by the Central Government if any?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. C. P. JOSHI)

(a) and (b): The Ministry of Panchayati Raj does not have any specific scheme under which village Panchayats may have to play key role to curb trafficking of minors and school dropouts. However, the Ministry of Women & Child Development have inter-alia a comprehensive scheme named "Ujjawala" for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking for commercial sexual exploitation. It has five components:

(i) Prevention

(ii) Rescue

(iii) Rehabilitation

(iv) Re-integration and

(v) Repatriation. The components of Prevention include formation of Community Vigilance Groups, Adolescent girls / Adolescent Children Sanghas, Sensitization Workshops / Seminars and Awareness generation.